

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2017 &
IA NOS. 875, 514 AND 861 OF 2017**

Dated: 7th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

BLA Power Pvt. Ltd.

.... Appellant(s)

Vs.

**State of Madhya Pradesh through Energy Departments
& Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Ms. Shikha Ohri
Ms. Ananya Mohan

Counsel for the Respondent(s) : Mr. P. Kaurav, Sr. Adv.
Mr. Ashish Anand Barnard
Mr. Nitin Gaur
Mr. Paramhans Sahani for R-2

Mr. Vikas Upadhyay for R-3

Ms. Mandakini Ghosh
Ms. Ritika Singhal
Mr. Gajendra Tiwari for R-6

ORDER

We have heard learned counsel for the parties. List the matter for further hearing on **05.12.2017.**

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**